

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 16/MP/2018**

Subject : Petition for issuance of RECs updating of name and Re-registration of the Petitioner under the Renewable Energy Certificate Mechanism.

Date of Hearing : 3.5.2018

Coram : Shri P. K. Pujari, Chairperson  
Shri A. K. Singhal, Member  
Shri A. S. Bakshi, Member  
Dr. M. K. Iyer, Member

Petitioner : Tadas Wind Energy Private Limited

Respondent : National Load Dispatch Centre

Parties present : Shri Vishal Gupta, Advocate, TWE(P)L  
Shri Arjun Krishnan, Advocate, NLDC  
Shri Ankur Singh, Advocate, NLDC  
Shri Ashok Rajan, NLDC

**Record of Proceedings**

Learned counsel for the Petitioner sought permission of the Commission to file additional documents in the matter and requested for adjournment.

2. Learned counsel for NLDC had not objected to the prayer of the Petitioner and requested for time to file reply to the additional documents to be filed by the Petitioner.
3. The Commission, after hearing the parties, directed the Petitioner to file additional documents, on or before 4.6.2018 with an advance copy to respondent who may file its reply by 18.6.2018.
4. The matter shall be listed for hearing on 26.7.2018.

**By order of the Commission**

**-Sd/-  
(T. Rout)  
Chief (Legal)**

